

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No 1078/2011

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company		Bhatpara Papers Ltd & Ors.-Versus-The West Bengal Pulpwood Development Corporation Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Mr. Ratnanku Banerjee
(Sd/-)

② Ms. Shristi Berman Roy

③ Ms. Soma Chakraborty

④ Ms. Sharda Shaw

For Petitioner 21.11.17.

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

Pleadings are complete and petitioner has filed the written statement. Till date respondents have not filed any written statements. Respondents may file written statements within 15 days. Copy of the order may be

served on the respondents. Petitioner may serve the copy of the order on the respondents.

List on 05/01/2018.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

8d

(Jinan K.R.)
Member (J)

8d

(V.P. Singh)
Member (J)